

## Annexure-1

Name of the corporate debtor: Sainath Texport Limited ; Date of commencement of liquidation: 20.02.2019; List of stakeholders as on: 31/03/2019

## List of secured financial creditors

Sl. No.	Name of creditor	Identificatory No.	Details of claim received		Details of claim admitted			Whether interest relinquished? (Yes/No)	Details of Security Interest	Amount covered by guarantee	% share in total amount of claims admitted	Amount of contingencies claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim and if any verification	Remarks
			Date of receipt	Amount claimed	Amount of Claim admitted	Nature of claim	Amount covered by Security interest									
1	State Bank of India		20/03/2019	69,68,22,882	69,68,22,882	Financial Creditor	69,68,22,882	Yes		69,68,22,882	45.22	N.A.	N.A.	N.A.	N.A.	
2	Edelweiss Asset Reconstruction Company Limited		20/03/2019	55,70,86,839.49	55,70,86,839.49	Financial Creditor	55,70,86,839.49	Yes	As per Annexure - I	55,70,86,839.49	36.14	N.A.	N.A.	N.A.	N.A.	

**Annexure-I****Details of Security Interest**

S. No	<b><u>DETAILS OF THE PROPERTY THAT REMAIN TO BE SOLD AND REALSIED</u></b>
01	<p>i) 3 Bigha 7 Biswa comprised in Khewat/ Khatoni no. 178min/197min-194min, Khasra no. 203/3(0-11), 203/2(0-3), 209/1 (0-9), 209/2(2-4), Kite 4;</p> <p>ii) 6 Bigha 0 Biswa comprised in Khewat/Khatoni no. 505min/ 558min-560min, khasra no. 206, Kita1;</p> <p>iii) 0 Bigha 12 Biswa comprised in Khewat/Khatoni no. 512min/ 569min, Khasra no. 204, Kita1;</p> <p>iv) 1 Bigha 8 Biswa comprised in Khewat/Khatoni no. 172min/ 184min, khasra no. 205, Kita1;</p> <p>v) 6 Bigha 3 Biswa comprised in Khewat/Khatoni no.495min/ 547min, khasra no. 207(3-5), 208(2-18);</p> <p>vi) 4 Bigha 8 Biswa comprised in Khewat/Khatoni no.494/546min, khasra no. 201, Kita1;</p> <p>vii) 9 Bigha 6 Biswa comprised in Khewat/Khatoni no.180/195min- 197min, khasra no. 187(0-9), 188(1—11), 189(0-9), 186min(4-6), 185(1-11), 186min(1-0), Kite 6;</p> <p>viii) 0 Bigha 3 Biswa comprised in</p>

Khewat/Khatoni no.280min/ 304min,  
khasra no. 2536/1241/2, Kita 1;

ix) 0 Bigha 5 Biswa comprised in  
Khewat/Khatoni no.332min/ 350min,  
khasra no. 2476/1013/2, Kita 1;

x) 0 Bigha 7 Biswa comprised in  
Khewat/Khatoni no.422min/ 460 min,  
khasra no. 1011/2(O-1), 1012/1(O-3),  
2473/1013/1(O-2), 2475/1013/1(O-1), Kite  
4;

xi) 0 Bigha 2 Biswa comprised in  
Khewat/Khatoni no.45min/ 46min, khasra  
no. 1017/4/1, Kita 1;

xii) 2 Bigha 5 Biswa comprised in  
Khewat/Khatoni no.181min/ 198min,  
khasra no. 202, Kita 1,)

Total 34 Bigha 6 Biswa at village Mouza Bhatian,  
Pargna Plassi Tehsil Nalagarh Dist. Solan, in the  
name of M/s Sainath Texport Ltd., together with  
buildings and structures thereupon, vide registered  
sale deed no. 122, dated 16/02/2011.